

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4318  
ANSWERED ON:19.04.2002  
NATIONAL INITIATIVE FOR CHILD PROTECTION  
UMMAREDDY VENKATESWARLU

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether the Government have recently launched a National Initiative for Child Protection (NICP) for the welfare of the children;
- (b) if so, the salient features thereof;
- (c) whether the proposed NICP also envisages setting up of centres for rehabilitation of child labourers;
- (d) if so, the details thereof;
- (e) whether the NICP also propose to set up Borstal centres for rehabilitation of Juvenile delinquents/vagrants;
- (f) if so, the details thereof; and
- (g) the total amount earmarked for the scheme and amount sanctioned and spent during the year 2001-2002?

**Answer**

THE MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (DR. SATYANARAYAN JATIYA)

(a) Yes, Sir.

(b) The National Initiative for Child Protection (NICP) is a campaign initiated by the Ministry of Social Justice & Empowerment through the National Institute of Social Defence (NISD) and CHILDLINE India Foundation (CIF). aims at forming partnerships between different allied systems with a view to enhancing access to various services such as health care, education etc. It also provides for training of people working in the allied systems in order to make them more effective.

(c) No, Sir.

(d) Does not arise.

(e) No, Sir.

(f) Does not arise

(g) Since NICP is not a scheme, no specific funds are earmarked.